

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 622**

**Company Appeal 189/252/ND/2023**

**IN THE MATTER OF:**

**ACIT, Circle 22(2), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi and Ors. (M/s. Sky Large Traders Pvt. Ltd.) ...RESPONDENT**

**Section**

**U/s 252**

**Order delivered on 18.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant/ IT Department**

**:Mr. Puneet Rai, Sr. Standing  
Counsel**

**For the Roc**

**:Adv. Jyoti Khurana**

**ORDER**

Due to paucity of time, the matter is adjourned to **19.09.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**